

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:112
ANSWERED ON:08.07.2014
DIVERSION OF FUNDS
Roy Prof. Saugata

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether funds meant for the welfare of SCs/OBCs and other vulnerable groups have reportedly been diverted for some other purposes and if so, the details thereof;
- (b) whether any accountability for diversion of funds has been fixed;
- (c) if so, the details thereof including the action taken against the authorities responsible for the said diversion; and
- (d) the corrective measures taken or being taken by the Government to check diversion of funds meant for the welfare of Dalits?

Answer

MINISTERS OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHANN BHAGAT)

- (a) There are no reports of funds allocated by the Ministry of Social Justice & Empowerment, for various schemes and measures for the welfare of SCs / OBCs / Senior Citizens / Persons with Disabilities etc., having been diverted for other purposes.
- (b) to (d): Do not arise.